

Management (Foreign Currency Accounts by a person resident in India) (Amendment) Regulations, 2016.

- (6) G.S.R. 571 (E), dated the 1st June, 2016, publishing the Foreign Exchange Management (Foreign Exchange Derivative Contracts) (Amendment) Regulations, 2016.

[Placed in Library. For (1) to (6) See No. L.T.5040/16/16]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Indian Institute of Corporate Affairs (IICA), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. For (a) to (c) See No. L.T.4968/16/16]

- (ii) Statement of Market Borrowings by the Central Government, during the year 2015-16. [Placed in Library. See No. L.T.4969/16/16]

MoUs (2016-17) between the Bharat Electronics Limited (BEL) and various Companies and MoUs (2016-17) between the Government of India and various Companies

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Bharat Electronics Limited (BEL) and the BEL Optronics Devices Limited, for the year 2016-17.
- (ii) Memorandum of Understanding between the Bharat Electronics Limited (BEL) and the BEL-THALES Systems Limited, for the year 2016-17.
- (iii) Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Bharat Electronics Limited (BEL), for the year 2016-17.

[Placed in Library. See No. L.T.5041/16/16]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Bharat Dynamics Limited (BDL), for the year 2016-17.

[Placed in Library. *See* No. L.T.4970/16/16]

Report of the CAG of India

SHRI ARJUN RAM MEGHWAL: Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report No.11 of 2016 of the Comptroller and Auditor General of India for the year ended March, 2015 - Union Government (Civil) - Compliance Audit Observations.

[Placed in Library. *See* No. L.T.4997/16/16]

Draft Notifications of the Ministry of Corporate Affairs

THE MINISTER OF FINANCE AND THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Sir, I lay on the Table, under sub-section (2) of Section 462 of the Companies Act, 2013, a copy each (in English and Hindi) of the following draft Notifications of the Ministry of Corporate Affairs:—

- (1) F. No. 3/1/2015 CL-I, dated July, 2016, directing that certain provisions of the Companies Act, 2013 shall not apply or shall apply with such exceptions, modifications and adaptations as specified under section 462 (1) of the Companies Act, 2013 to a specified IFSC Unlisted Public Company which is licensed to operate by the Reserve Bank of India or the Securities and Exchange Board of India or the Insurance Regulatory and Development Authority of India from the International Financial Services Centre located in an approved multi-services Special Economic Zone set-up under the Special Economic Zones Act, 2005 read with Special Economic Zones Rules, 2006.
- (2) F. No. 3/1/2015 CL-I, dated July, 2016, directing that certain provisions of the Companies Act, 2013 shall not apply or shall apply with such exceptions, modifications and adaptations as specified under section 462 (1) of the Companies Act, 2013 to a specified IFSC Private Company which is licensed to operate by the Reserve Bank of India or the Securities and Exchange Board of India or the Insurance Regulatory and Development Authority of India from the International Financial Services Centre located in an approved multi-services Special Economic Zone set-up under the Special Economic Zones Act, 2005 read with Special Economic Zones Rules, 2006.

[Placed in Library. For (1) and (2) *See* No. L.T.4957/16/16]
